GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6388
ANSWERED ON:05.05.2015
STUDY ON WORKING CONDITIONS OF POLICE FORCES

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Bureau of Police Research and Development (BPRD) has recently conducted any study on the working conditions of Police Forces in the country;
- (b) if so, the details thereof along with the suggestions /recom- mendations made by the BPRD;
- (c) whether the Union Government and the State Governments have implemented all the suggestions/recommendations made by BPRD;
- (d) if so, the details thereof and if not, the reasons therefor, State-wise; and
- (e) the measures taken by the Government to implement all the suggestions/recommendations made by BPRD?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (e) In the wake of suicide, unleashing violence and misuse of service fire-arms against their colleagues or superiors by the Central Armed Police Force (CAPF) personnel, a study/investigation was got conducted through Bureau of Police Research & Development (BPR&D) into factors causing stress in Forces and to

suggest the remedial measures. The team, in its report submitted in June 2004, made recommendations which were broadly classified under three heads, viz organizational (37 recommendations), Individual (8 recommendations) and Governmental (3 recommendations). After considering the report, the Government has taken twenty five measures to stop such cases including easing of job related stress and improving the working conditions of personnel of CAPF and Assam Rifles (AR).

As regards Police Force of the State, Police and Public Order fall under the category of subjects within the domain of the State as per Seventh Schedule of the Constitution of India. Although the Central Government has been supplementing the State Governments through various Schemes, the primary responsibility for improving the working condition of the Police Force of the respective States lies with the State Government.